

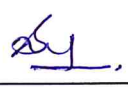
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)SRNo.4378/9/HDB/2017
NAME OF THE COMPANY	Servomax India Private Limited
NAME OF THE PETITIONER(S)	Murali Krisha Power Controls Pvt Ltd
NAME OF THE RESPONDENT(S)	Servomax India Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C.SHILPA representing on behalf of Y.SURYANARAYANA	counsel for petitioner	surya.comporate.lawyer@gmail.com 9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mrs.C.Shilpa, on behalf of Mr.Y.Suryanaryana, learned counsel for the Petitioner.
Post the case on 29.11.2017.


Member (Technical)


Member (Judicial)